

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under clause (6) of Article 338A of the Constitution of India:-

- (a) Thirteenth Annual Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (b) Action Taken Memorandum on the Thirteenth Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10968/17/23]

MoU between the Government of India and MECON Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Faggansingh Kulaste, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10405/17/23]

Report and Accounts (2022-23) of NRLPS, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी) में सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the National Rural Livelihoods Promotion Society (NRLPS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 10617/17/23]

I. Notifications of the Ministry of Road Transport and Highways

II. Report and Accounts (2022-23) of IAHE, Noida and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V.K. SINGH): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of

the Motor Vehicles Act, 1988, along with Delay Statements and Explanatory Memoranda:-

- (1) G.S.R. 226 (E)., dated the 27th March, 2023, publishing the Central Motor Vehicles (Second Amendment) Rules, 2023.
- (2) G.S.R. 289 (E)., dated the 13th April, 2023, publishing the Central Motor Vehicles (Third Amendment) Rules, 2023.
- (3) G.S.R. 302 (E)., dated the 18th April, 2023, publishing the All India Tourist Vehicles (Permit) Rules, 2023.
- (4) G.S.R. 337 (E)., dated the 1st May, 2023, publishing the Central Motor Vehicles (Fourth Amendment) Rules, 2023.
- (5) G.S.R. 453 (E)., dated the 21st June, 2023, publishing the Central Motor Vehicles (Fourth Amendment) Rules, 2023.
- (6) G.S.R. 663 (E)., dated the 12th September, 2023, publishing the Central Motor Vehicles (Fifth Amendment) Rules, 2023.
- (7) G.S.R. 698 (E)., dated the 27th September, 2023, publishing the Central Motor Vehicles (Sixth Amendment) Rules, 2023.
- (8) G.S.R. 720 (E)., dated the 5th October, 2023, publishing the Central Motor Vehicles (Seventh Amendment) Rules, 2023.
- (9) G.S.R. 746 (E)., dated the 17th October, 2023, publishing the Central Motor Vehicles (Eighth Amendment) Rules, 2023.
- (10) G.S.R. 823 (E)., dated the 7th November, 2023, publishing the Central Motor Vehicles (Ninth Amendment) Rules, 2023.
- (11) G.S.R. 838 (E), dated the 16th November, 2023, publishing the Corrigendum to the Notification No. G.S.R 823 (E), dated the 6th November, 2023.

[Placed in Library. For (1) to (11) See No. L.T. 10767/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, issued under sub-section (3) Section 109 of the Motor Vehicles Act, 1988, along with Delay Statements and Explanatory Memoranda:-

- (1) No. S.O. 3800 (E), dated the 24th August, 2023, amending the Principal Notification No. S.O. 1365 (E), dated the 13th December, 2004.
- (2) No. S.O. 3947 (E), dated the 5th September, 2023, publishing the corrigendum to the Notification No. S.O. 3800 (E), dated the 22nd August, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10767/17/23]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (1) No. S.O. 3462 (E), dated the 2nd August, 2023, entrusting certain sections of the National Highways in the State of Andhra Pradesh, as mentioned therein, to the National Highways Authority of India, along with Delay Statement.
- (2) No. S.O. 3463 (E), dated the 2nd August, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005, along with Delay Statement.
- (3) No. S.O. 4111 (E), dated the 19th September, 2023, amending the Principal Notification No. S.O. 694 (E), dated the 10th March, 2015.
- (4) No. S.O. 4112 (E), dated the 19th September, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (5) No. S.O. 4113 (E), dated the 19th September, 2023, publishing a Corrigendum to the Notification S.O. 1310 (E), dated the 20th March, 2023.
- (6) No. S.O. 4557 (E), dated the 17th October, 2023, amending the Principal Notification No. S.O. 2787 (E), dated the 29th October, 2014.
- (7) No. S.O. 4558 (E), dated the 17th October, 2023, rescinding the Notification No. S.O. 1423 (E), dated the 5th May, 2017, with immediate effect.
- (8) No. S.O. 4559 (E), dated the 17th October, 2023, amending the Principal Notification No. S.O. 1505 (E), dated the 14th May, 2020.
- (9) No. S.O. 4560 (E), dated the 17th October, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (10) No. S.O. 4782 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (11) No. S.O. 4783 (E), dated the 3rd November, 2023, entrusting the development and maintenance of certain sections of the National Highways, as mentioned therein, to the National Highways & Infrastructure Development Corporation Limited.
- (12) No. S.O. 4784 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (13) No. S.O. 4785 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 1034 (E), dated the 17th April, 2015.
- (14) No. S.O. 4786 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 3227 (E), dated the 11th August, 2021.

- (15) No. S.O. 4787 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 539 (E), dated the 17th February, 2015.
- (16) No. S.O. 4788 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 2209 (E), dated the 3rd July, 2020.
- (17) No. S.O. 4789 (E), dated the 3rd November, 2023, rescinding the Notifications bearing No. S.O. 1830 (E) and S.O. 1831 (E), dated the 14th August, 2012, with immediate effect.
- (18) No. S.O. 4790 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 3228 (E), dated the 11th August, 2021.
- (19) No. S.O. 4791 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 2326 (E), dated the 26th May, 2023.
- (20) No. S.O. 4792 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 2327 (E), dated the 26th May, 2023.
- (21) No. S.O. 4793 (E), dated the 3rd November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (22) No. S.O. 4794 (E), dated the 3rd November, 2023, entrusting the development and maintenance of certain section of New NH-310 in the State of Sikkim, as mentioned therein, to the Border Roads Organization.
- (23) No. S.O. 4867 (E), dated the 9th November, 2023, entrusting certain stretches of national Highways in the State of West Bengal, as mentioned therein, to the National Highways Authority of India.
- (24) No. S.O. 5056 (E), dated the 24th November, 2023, amending the Principal Notification No. S.O. 3690 (E), dated the 9th December, 2016.
- (25) No. S.O. 5057 (E), dated the 24th November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (26) No. S.O. 5058 (E), dated the 24th November, 2023, rescinding the Notifications bearing No. S.O. 6393 (E) and 6394 (E), dated the 31st December, 2018, with immediate effect.
- (27) No. S.O. 5059 (E), dated the 24th November, 2023, rescinding the Notifications bearing No. S.O. 2178 (E) and 2179 (E), dated the 8th June, 2021, with immediate effect.
- (28) No. S.O. 5060 (E), dated the 28th November, 2023, amending the Principal Notification No. S.O. 689 (E), dated the 4th April, 2011.
- (29) No. S.O. 5100 (E), dated the 30th November, 2023, entrusting certain sections of the National Highways of various States, as mentioned therein, to the National Highways Authority of India.

- (30) No. S.O. 5101 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 515 (E), dated the 3rd February, 2021.
- (31) No. S.O. 5102 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 199 (E), dated the 12th January, 2023.
- (32) No. S.O. 5103 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (33) No. S.O. 5104 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (34) No. S.O. 5105 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 1096 (E), dated the 4th August, 2005.
- (35) No. S.O. 5106 (E), dated the 30th November, 2023, entrusting the development and maintenance of certain section of the National Highway in the State of Mizoram, as mentioned therein, to the National Highways & Infrastructure Development Corporation Limited.
- (36) No. S.O. 5107 (E), dated the 30th November, 2023, entrusting the development and maintenance of certain section of the National Highway in the Union territory of Jammu and Kashmir, as mentioned therein, to the Border Roads Organization.
- (37) No. S.O. 5108 (E), dated the 30th November, 2023, amending the Principal Notification No. S.O. 3228 (E), dated the 11th August, 2021.

[Placed in Library. For (1) to (37) See No. L.T. 10480/17/23]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Academy of Highway Engineers (IAHE), Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.

[Placed in Library. See No. L.T. 10482/17/23]

Reports and Accounts (2022-23) of NIMI, Chennai; NIESBUD, Noida; NCVET, New Delhi and IIE, Guwahati and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the National Instructional Media Institute (NIMI), Chennai, for the year 2022-23, together with the